

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 23rd December, 2015

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. D.K.AGARWAL EXPERT MEMBER

| S.No | Case No | Parties | Counsel for parties | Remarks |
|----------------------|--|---|--|----------------|
| FOR ADMISSION | | | | |
| 1. | Appeal No. 55/2015(CZ) | Pradeep Kumar Mittal Vs. Chairman MP SEIAA & Ors. | Mr. Dharamveer Sharma, Adv. | |
| FOR HEARING | | | | |
| 2. | Original Application No. 35/2014(THC) (CZ) | Ram Saroj Kushwaha (<i>Birla Cement</i>) Vs. State of M.P. & 11 Ors. | Mr. Arvind Shrivastava Adv. Mr. Sachin K. Verma, Adv. for R-1 to 8 Mr. Ravi Kant Adv. for R- 9 to 12 Mr. Ajay Gupta, Adv. for R-11 Smt. Chandra Shrivastava, Adv. | |
| 3. | Original Application No. 110/2015(CZ) | Bhojraj Madne Vs. State of M.P. & 4 Ors. | Mr. R.K. Sengar, Adv. | |
| 4. | Original Application No. 111/2015(CZ) | Rakesh Chaturvedi & Anr. Vs. State of M.P. & 5 Ors. | Mr. Rohit Sharma, Adv. Mr. Virendra Singh, Adv. | |
| 5. | Original Application No. 146/2015(CZ) | Shri Gajendra Singh Rajpoot Vs. State of M.P. & 4 Ors. | Mr. Rohit Sharma, Adv. Ms. Bhawna Yadav, Adv. | |
| 6. | Original Application No. 21/2013(CZ) (M.A.No.132/15) (M.A.No.333/15) (M.A.No.366/15) (M.A.No.430/15) (M.A.No.739/15) (M.A.No.847/15) | Dr. Alankrita Mehra Vs. Union of India & 09 Ors. | Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.S.Shrivastava, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal, Adv. for R-5 Mr. Sandeep Singh Adv. for CPCB Ms. Parul Bhadoria, Adv. R-6 for Mr. Dharmveer Sharma Adv. for Intervener Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ajay V. Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv. Mr. Ghanshayam, Adv. Mr. Ravikant Patidar, Adv. Mr. Nishith Tripathi, Adv. Mr. Mahavir Bhatnagar, Adv. Ms. Farzana Aziz, Adv. | |

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| 7. | Original Application No. 16/2015 (CZ) (M.A.No.295/15) (M.A.No.475/15) | Prem Dhingra Vs. M/s advance medical Science & ed. Society & Ors. | Mr. Shantanoo Saxena Adv. Mr. Ayush Dev Bajpai Adv. | |
| 8. | (M.A.No.849/15) in Appeal No. 53/2015(CZ) (M.A.No.778/15) (M.A.No.793/15) | Rajamal Vs. MP SEIAA & 5 Ors. | Mr. Ayush Dev Bajpai, Adv. Mr. Sachin K. Verma, Adv. | |
| 9. | (M.A.No.850/15) in Appeal No. 52/2015(CZ) (M.A.No.777/15) (M.A.No.794/15) | Mahesh Kumar Verma Vs. MP SEIAA & 4 Ors. | Mr. Ayush Dev Bajpai, Adv. Mr. Sachin K. Verma, Adv. | |
| 10. | (M.A.No.845/15) (M.A.No.846/15) in Original Application No. 132/15(CZ) (M.A.No.837/15) | Gram Panchayat (Kothiya) Vs. State of M.P. & 6 Ors. | Mr. Shreyas Dharmadhikari, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sunil Kumar Bhargav, Adv. Mr. Ravindra Kumar Choudhary, Adv. Mr. Rajesh Arya, Adv. | |

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